

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 2

02/08/2019

O.A./260/190/2019

M.A./260/373/2019

SMT A MAHANTA & ANOTHER

-V/S-

D/O POST

ITEM NO:1

FOR APPLICANTS(S) Adv. : MR.N.R.ROUTRAY

FOR RESPONDENTS(S) Adv.: MR.B.R.MOHAPATRA

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for the parties. Application for compassionate appointment in favour of applicant No.1 was rejected inter alia on the ground for non-submission of certain documents in the year 2015. Thereafter, the applicant No.2 submitted application for compassionate appointment which has not been considered and as such, the applicants have approached this Tribunal.</p>
	<p>In the meantime, respondents have filed their counter. It reveals from the counter that the relevant documents have been filed by the applicant No.2. In view of this, there is no impediment on the part of the respondents for considering the matter regarding compassionate appointment of the applicant No.2. In view of this, Respondent Nos.2 and 3 are directed to consider the application for compassionate appointment in favour of applicant No.2 in accordance with law in the next CRC</p>

Meeting.

With the above observation and direction,  
this O.A. is disposed of. No costs.

Free copy of this order be made over to  
learned counsels for both the sides.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

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